

HIGH COURT OF SIKKIM

GANGTOK

No.: 241./HCS

Date : 01-08-2024

O-F-F-I-C-E O-R-D-E-R

In supersession of the Office Order No.305/ESTT./HCS dated 27.09.2023, Mr. Rudra Prasad Rimal, Joint Registrar(IT), High Court of Sikkim is hereby designated as "**Chief Protocol Officer**", High Court of Sikkim.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Copy to :- No. 582748 / HCS

1. Mr. Rudra Prasad Rimal
2. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
3. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok
4. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok
5. Central Project Coordinator, High Court of Sikkim, Gangtok
6. Registrar(Judicial Service), High Court of Sikkim, Gangtok
7. Chief Secretary, Government of Sikkim, Gangtok
8. Ld. Principal District & Sessions Judge, Gangtok-cum-OSD to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
9. All District & Sessions Judges
10. Addl. Chief Secretary, Home Department, Government of Sikkim, Gangtok
11. Director General of Police, Sikkim, Police Headquarters, Gangtok
12. Director, Sikkim Judicial Academy, Sokeythang, Gangtok
13. Member Secretary, Sikkim State Legal Services Authority, Gangtok
14. Resident Commissioner, Old Sikkim House, 12 Panchsheel Marg, Chanakyapuri, New Delhi
15. Deputy Director, Sikkim House, Kolkata, West Bengal
16. All Section In-charge, High Court of Sikkim, Gangtok ✓
17. File •
18. Guard file


Registrar